

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/323(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS JAGSAKTI COMMERCIAL PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Ms. Ujjaini Chatterjee, Adv.] for the Petitioner/ ROC, WB.

Mr. Vishaal L. Kumar, Adv.]

Mr. Sourav Jain, Adv.] For the Respondent

O R D E R

1. Ld.Counsel on both sides present.
2. Ld.Counsel appearing for the respondent states that Reply Affidavit is almost ready and the same will be filed with the Registry within one week.
3. In the interest of justice, time to file Reply affidavit is extended by one week.
4. It is made clear that if the reply affidavit is not filed within the extended time, right to file the same shall stand closed.
5. Post the matter on **28/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ